

ITEM NO.801
(Mentioning)

Court 13 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

D. No. 27610/2021 in Writ Petition(s)(Civil) No(s). 539/2021

GAURAV KUMAR BANSAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 12-11-2021 This matter was orally MENTIONED today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Applicant(s) Mr. Pranjal Kishore, Adv. (Mentioned by)

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mr. B. V. Balaram Das, AOR

UPON being MENTIONED the Court made the following
O R D E R

D. No. 27610/2021:

List on Monday, the 15th November, 2021, if the same is in
order.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER